GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA

UNSTARRED QUESTION NO -1249

ANSWERED ON - 10/12/2025

PENDING PROPOSALS FOR INCLUSION OF CASTES IN LIST OF SCs

1249 SHRI C VE SHANMUGAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether State Governments usually send proposals/ recommendations to the Centre for inclusion of various communities under Scheduled Caste list:
- (b) if so, the details of the proposals/recommendations sent by various States in this regard;
- (c) whether Government of Tamil Nadu has sent any proposal to the Centre during the last four years;
- (d) if so, the details thereof;
- (e) whether Government has taken any action in this regard; and
- (f) the details of the current status of the pending proposals?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a) Yes, Sir.
- (b) to (d): State and community-wise details of proposals for inclusion in the list of Scheduled Castes received during last four years, including from Tamil Nadu, are as under:

S. No.	State/ UT	Name of the community
1.	Andhra Pradesh	Beda (Budga) Jangam
2.	Chhattisgarh	1. Domra 2. Mahara, Mahra
3.	Gujarat	Nat, Natada, Bajigar
4.	Himachal Pradesh	Phalahre
5.	Jammu & Kashmir	Valmiki
6.	Jharkhand	1. Chain, Kewat, Mallah, Nishad 2. Domra
7.	Maharashtra	Dhobi
8.	Tamil Nadu	Devendrakula Velalar

(e) & (f) Government has laid down modalities for deciding claims for inclusion in, exclusion from and other modifications in the list of Scheduled Castes. Only such proposals of the State Governments/ Union Territory Administrations which have been agreed to both by the Registrar General of India (RGI) and National Commission for Scheduled Castes (NCSC) are processed further for amending legislation as stipulated in Clause (2) of Article 341 of the Constitution of India. The above proposals have been processed in accordance with the aforesaid modalities. The details of action taken state-wise and community-wise are given in the Annexure.

Annexure referred to in parts (e) and (f) of reply to Rajya Sabha Unstarred Question No. 1249 for 10.12.2025 by Shri C. Ve. Shanmugam, MP regarding pending proposals for inclusion of castes in list of SCs

State and community-wise details of action taken on the proposals for inclusion in the list of Scheduled Castes received during last four years, are as under:

CALL / LTD			
State/ UT	Name of the community		
(A) Proposals included in the list of Scheduled Castes			
1. Chhattisgarh	Mahara, Mahra		
2. Jammu & Kashmir	Valmiki		
3. Tamil Nadu	Devendrakula Velalar		
(B) Proposals referred to Registrar General of India (RGI) for comments			
1. Andhra Pradesh	Beda (Budga) Jangam		
2. Chhattisgarh	Domra		
3. Maharashtra	Dhobi		
(C) Proposal referred to National Commission for Scheduled Castes (NCSC) for comments			
Jharkhand	Domra		
(D) Proposals referred back to the concerned State Government for further justification in the			
light of comments of RGI			
1. Gujarat	Nat, Natada, Bajigar		
2. Himachal Pradesh	Phalahre		
3. Jharkhand	Chain, Kewat, Mallah, Nishad		
